CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

Petition No. 26/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff

period and determination of transmission tariff for the 2024-29 tariff period for the combined asset associated with "Western Region Strengthening Scheme VI" in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited

(MPPMCL) and 9 Others

Date of Hearing : 25.3.2025

Coram : Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Parties Present : Shri. Mohd. Mohsin, PGCIL

Shri. Angaru Naresh Kumar, PGCIL

Shri. Vishal Sagar, PGCIL Shri. Amit Yadav, PGCIL Ms. Suchitra Gautam, PGCIL Shri. Divyanshu Bhatt, PGCIL Shri. Arjun Malhotra, PGCIL Shri. Piyush Awasthi, PGCIL Shri. Amit Garg, PGCIL Ms. Ashita Chauhan, PGCIL Shri. Ashish Alankar, PGCIL

Record of Proceedings

At the outset, the representative of the Petitioner submitted that the order in the instant matter was reserved on 7.2.2025. However, the Commission vide its order dated 4.2.2025 in Petition No. 350/TT/2023, directed the Petitioner to claim the IT equipment/ACE in the concerned Petition. Accordingly, in the instant Petition, the Petitioner has claimed the IT equipment/ACE. The representative of the Petitioner mentioned the same before the Commission on 11.3.2025 and sought four (4) weeks' time to file additional affidavit alongwith the revised tariff forms in terms of the Commission's direction vide order dated 4.2.2025 in Petition No. 350/TT/2023.

2. The Commission acceded to the request and directed the Petitioner to file the additional affidavit alongwith the revised tariff forms on an affidavit within two weeks with a copy to the Respondents. The Commission further directed the Respondents to file their respective replies, if any, within a week and the Petitioner, to file its rejoinder, if any, within a week thereafter, with a copy to the Respondents.



3. The matter will be listed for the hearing on **20.5.2025**.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

